

Release Order No. 1091/3772/2021DEPUTY GENERAL MANAGER & RECOVERY OFFICER
WESTERN REGIONAL OFFICE

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceedings Nos. 13173 & 13174 of 2024

Certificate No. RC 3772 of 2021

**The Principal Officer/Chairman & Managing Director/CEO
All the Banks in India/All the Mutual Funds in India
NSDL/CDSL, Mumbai**

1. Whereas Recovery Certificate No. RC 3772 of 2021 dated June 06, 2021 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum Rs. 2,38,348/- (**Rupees Two Lakh Thirty-Eight Thousand Three Hundred Forty-Eight Only**) along with further interest, all costs, charges and expenses etc. against **Rainbow Housing Development & Finance Co. Ltd (PAN: AABCR4038D)** [“Defaulter”] and the same was due in respect of the said certificate.
2. And whereas Notices of Attachment in the above proceedings were issued attaching the Bank Accounts/ lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;
3. And whereas SEBI has recovered the amount of Rs. 3,51,994/- (**Rupees Three Lakh Fifty-One Thousand Nine Hundred Ninety-Four only**), which includes interest and costs towards full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios **Rainbow Housing Development & Finance Co. Ltd (PAN: AABCR4038D)** attached, if any, pursuant to the above said notices of attachment under intimation to SEBI.
5. If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.
6. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Ahmedabad this 30th day of January 2026.
Pooja Dhingraa

Recovery Officer

पूजा ढिंगरा / Pooja Dhingraa
वसूली अधिकारी एवं उपमहाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
Ahmedabad / Ahmedabad

Copy to: SPAD

**Rainbow Housing Development & Finance
Co. Ltd.**
Address : Rainbow House, Pratap Road,
Raopura, Baroda, Gujarat - 390001

